

SUPREME COURT OF INDIA

This file relates to reconsideration of the proposal for appointment of Shri Vishnukumar Prabhudas Patel, Judicial Officer, as a Judge of the Gujarat High Court.

The Collegium of the Gujarat High Court on 1st December, 2016 had recommended certain names of Advocates and Judicial Officers, including Shri Vishnukumar Prabhudas Patel, Judicial Officer for elevation to the High Court Bench. The proposal in respect of one Advocate and four Judicial Officers was approved by the Supreme Court Collegium on 19th April, 2018. While other recommendees stand appointed by the Government as Judges of the High Court, the proposal in respect of Shri Patel having been withheld, has been referred back to the Chief Justice of India for reconsideration in light of the observations made in the file.

We have carefully scrutinized the material placed on record including the reasons recorded in the file seeking reconsideration of the proposal for elevation of Shri Vishnukumar Prabhudas Patel. Since the Collegium does not find any fresh material in the file referred back to it for reconsideration of the above proposal, the Collegium is of the considered opinion that Shri Vishnukumar Prabhudas Patel deserves to be elevated to the High Court Bench. The Collegium accordingly reiterates its recommendation dated 19th April, 2018 for appointment of Shri Vishnukumar Prabhudas Patel, Judicial Officer as a Judge of the Gujarat High Court. The Collegium further recommends that the above proposal be processed expeditiously.

(Ranjan Gogoi), C.J.I.

(Madan B. Lokur), J.

(A.K. Sikri), J.

December 04, 2018.